

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No. 892 Dated 10/10/2017

In exercise of powers vested under Chapter-XVII (Oath Commissioners) of Rule 186 of The Jammu and Kashmir High Court Rules, 1999, Hon'ble the Chief Justice has been pleased to appoint below mentioned Advocates as Oath Commissioners from Sr. No.1 to 05 for the period and area shown against their respective names from the date of order.

The Oath Commissioners, so appointed shall strictly comply with the conditions laid down in the Rules and maintain requisite registers and receipt books as required under Rule 190 to 195 of the said Rules.

S. No.	Name of the Applicant	Date of Birth	Enrollment No. & Date	Area of Practice	Period valid upto
1	Insha Rashid D/O Haroon Rashid Bhat	21.11.1989	JK-333/2015 Dt.29.09.2015	High Court of J&K Srinagar	Two Years
2.	Suresh Kumar S/O Ram Lal	15.03.1986	JK-235/2013 Dt.12.7.2013	PDSJ, Jammu	11.07.2018
3	Satwinder Singh S/O Narinder Singh	28.10.1988	JK-652/2013 Dt.31.12.2013	PDSJ, Samba	30.12.2018
4	Chandni Sudan D/O Yog Raj Sudan	03.01.1983	JK-659/2013 Dt.31.12.2013	R.S. Pura, Jammu	02.01.2018
5	Sumaya Khaliq D/O Ab.Khaliq Pala	01.05.1987	JK-328/14	Shopian	Two years

- The Oath Commissioners shall hold office only upto the period of validity under Rule 187 of the Jammu and Kashmir High Court Rules, 1999.
- Non-compliance of any of the Rules, Notifications or directions issued shall result in the termination of the appointment of defaulting Oath Commissioner without any notice to him /her under Rule 189 of the rules.

By order

No. 25334-55/14 Dated 10/10/2017

(Mohammad Yasin Beigh) 10-10-2017
Joint Registrar (Adm)
10/10 10/10/17

Copy forwarded to:-

- 1-2. Registrar Judicial, High Court of J&K, Jammu /Srinagar.
- 3-5. Principal District & Sessions Judge, Jammu/Samba/Shopian/ Srinagar.
- 6-7. President J&K High Court Bar Association, Jammu / Srinagar.
- 8-11. District President Bar Association, _____
.....for information
13. Manager Govt. Press, Srinagar for publication in the next issue of Govt. Gazette.
14. In-charge N.I.C. High Court of Srinagar for uploading on the official Website of J&K High Court .
19. Mr./Ms. _____, Advocate,
.....for information.

(Mohammad Yasin Beigh) 10-10-2017
Joint Registrar (Adm)
10/10 10/10/17